

Office of the Iron and Steel Controller

1184. { Shri Thana Pillai:
Shri Subbiah Ambalam:

Will the Minister of Steel, Mines and Fuel be pleased to state the establishment expenditure of the office of the Iron and Steel Controller during the year 1957-58?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): The expenditure was as under:

Main Office at Calcutta.	Rs. 20,74,841/-
Regional Office at Bombay	Rs. 2,01,007/-
Regional Office at Madras	Rs. 1,18,138/-
Total :	Rs. 23,93,986/-

संघ लोक सेवा आयोग की आय

११८६. श्री क० भे० मालबोय :
क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) १९५६-५७ और १९५७-५८ में संघ लोक सेवा आयोग को फीस के रूप में प्रति दिन औसत कितनी आय हुई,

(ख) आयोग उम्मीदवारों को उनकी फीस के बदले ठहरने आदि की क्या सुविधाएँ देता है;

(ग) यदि ठहरने की सुविधाएँ नहीं दी जाती, तो क्या सरकार का भविष्य में यह सुविधा देने का विचार है; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बासार): (क) संघ लोक सेवा आयोग की फीस से १९५६-५७ में लगभग ४,५८० रुपये १९ नये पैसे और १९५७-५८ में करीब ३,४३५ रुपये २८ नये पैसे प्रति दिन के हिसाब से औसतन आमदनी हुई।

(ख) से (घ). परीक्षा और इंटरव्यू में आने वाले इतने सारे उम्मीदवारों के ठहरने का प्रबन्ध करना संघ लोक सेवा आयोग या सरकार के लिये सम्भव नहीं है और न इस प्रकार का प्रबन्ध करने की कोई योजना ही की गई है।

Tribal Areas of Manipur

1187. Shri L. Ashaw Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that under the Second Five Year Plan a provision of Rs. 14 lakhs has been made for the Tribal areas of Manipur where shifting cultivation is practised;

(b) if so, the schemes on which the amount will be spent; and

(c) the amount spent so far and the schemes implemented?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes, Sir

(b) and (c) A statement giving the information upto the period ending 31st March, 1958, is laid on the Table of the Lok Sabha. [See Appendix III, annexure No 107]

Exemption of Firms from Income-tax

1188. Shri Ram Krishan: Will the Minister of Finance be pleased to state:

(a) the total number of Industrial concerns and joint stock companies exempted from income-tax in District Hissar; and

(b) the reasons for exemptions?

The Minister of Revenue and Civil Expenditure (Shri B. Gopala Reddi): (a) Only one

(b) Exempted under section 4(3) (1) of the Indian Income-tax Act, 1922.

Allotment of Iron and Steel to Punjab

1190. { Shri Daljit Singh:
Sardar Iqbal Singh:

Will the Minister of Steel, Mines and Fuel be pleased to state the total